

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.20 OF 2018**

**In the matter of:**

**Hyderabad Pollution Controls Ltd & Ors**

**Appellant**

**Vs**

**S. Radhakrishnan & Anr**

**Respondents:**

Present:

Mr. K. Rajendran and Mr. Saurabh Jain , Advocates for appellant  
Dr. S.V. Rama Krishna, Advocate for R1 and R2.  
Mr. Siddharth Jain, Advocate for R3 and R4.

**ORDER**

**09.07.2019-** Mr. Siddharth Jain, Advocate appearing on behalf of Respondent No.3 and 4 submits that no reply is intended to be filed on behalf of the Respondent No.3 and 4. The pleadings are complete. Let the appeal be posted for hearing on **9<sup>th</sup> August, 2019.**

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**Bm/nn**